OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In partial modification of this office Order No. OIC/RACC/Gaz./2023/ 23697C-23769C dated 21.12.2023, the following Ld. Judicial Officer is hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned • against his name with immediate effect in addition to work already assigned to hin

S.No	Name of the Branch(s)		ready assigned to him:-	
		Officer In-Charge	Link Officer In-Charge	
1,	Judicial	Sh. Arun Bhardwaj Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01	Ms. Sunena Sharma Spl. Judge (PC Act) (CBI)-20	
2.	Administration I, II & III	Ms. Kaveri Baweja, Spl. Judge (PC Act) (CBI)-09	Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02	
3.	General	Sh. Rajeev Bansal, Spl. Judge (PC Act) (CBI)-21	Ms. Niyay Bindu Spl. Judge (PC Act) (CBI)-13	
	Stationery		Sh. Anil Antil, Spl. Judge (PC Act) (CBI)-15	
5.		Ms. Sunena Sharma	Sh. Bhupinder Singh, Spl. Judge (PC Act) (CBI)-06	

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall

be routed through the undersigned.

(Anju Bajaj Chandna) Principal District & Sessions Judge -cum-Special Judge (PC Act) (CBI)

Rouse Avenue District Court,

New Delhi.

No.OIC/RACC/Gaz./2023/ 5643-5721-C

Dated 26/03/2024

Copy forwarded digitally for information and necessary action to :-

- 1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
- 3. All Id. Judicial Officers, Rouse Avenue District Court, New Delhi.
- 4. All the Branch In-charges, Rouse Avenue District Court, New Delhi.

5. The P.S./Reader to the undersigned.

6. The Web-site Committee, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge -cum-Special Judge (PC Act) (CBI) Rouse Avenue District Court,

New Delhi.